

## Declaration of Assets and Liabilities

Year. **February 2025.**

I, ..... **Manish Kumar**....., son of..... **Dileep Kumar Sinha**.....,  
aged.....**35**..... years, belonging to ..**Bihar Legislative Assembly** Secretariat  
service and presently working as .....**Library Assistant**.....  
give herein below the details of the assets (immovable, movable, bank balance, etc.) of  
myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name
(i)	Cash	80,000/-	N.A
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	2,00,000/- (Saving and FD)	
(iii)	Bonds, Debentures and Shares in companies	Shares in different companies: - 20,000/- (Current Value) Mutual Funds: -10,57,000/- (Current Value)	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Kotak ULIP: - 7,24,000/- (Current Value) LIC: - 48,000/- (Total paid premium) PPF:-5500/-	
(v)	Motor Vehicles (details of make, etc.)	1-Tata Punch(Car)- 6,00,000/- (Current Value) RC No.-BR01FT7974 2- Electric scooter (non RTO)- 57,000/- (Current Value)	
(vi)	Jewellery (give details of weight and value)	Gold Chain: - 20 grams	
(vii)	Other assets, such as values of claims / interests	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Manish Kumar*



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		<b>NIL</b>			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1570 SQUIRE FEET LAND IN BEUR, PATNA (GOVT VALUE - 2800000/-)				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	Part Share in Ancestral residential & Agriculture Land in Patna and Nalanda District (Till date share not defined).				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on February 2023
(a)	(i) Loans from Banks	SBI, Boring Canal Road, Patna BOB, SK PURI, PATNA	3,94,235/- (CAR LOAN) 3600000/- (HOME LOAN)
	(ii) Loans from financial institutions	<b>NIL</b>	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	<b>NIL</b>
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, if any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Total Tax Paid-52,451/- Acknowledgement No: 666422550110724 Financial Year: 2023-24 PAN No: CGCPK1097B
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	<b>NIL</b>
	(iii) Sales Tax [Only in case of proprietary business]	
	(iv) Property Tax	

**C. Personal Detail**

GPF/CPF/PRAN No. :

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief**

Signature Manish Kumar

Name of Employee: .....**Manish Kumar**.....

Place:.....**Patna**.....

Designation:.....**Library Assistant**.....

Date: 11.02.2025

Department:.....**Library**.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.